

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**

IB-977/ND/2020

**IN THE MATTER OF:**

AbhijitJasrasaria

**Vs.**

Jop International Limited

....Applicant

.....Respondent

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 01.10.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. P.K. Sachdeva

For the Respondent :

**ORDER**

After some arguments, Ld. Counsel for the petitioner seeks time to convince us on the point of limitation because as per the averments made in the application, the first date of default is 24.10.2009.

List on 27.10.2020.

-Sd-

(K.K. VOHRA)  
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)